

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016**

**&**

**APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016**

**Dated : 28<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016**

**In the matter of:**

**GMR Kamalanga Energy Ltd.**

**....Appellant (s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent (s)**

Counsel for the Appellant(s)

:

Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Mr. Rohit Venkat

Counsel for the Respondent(s)

:

Mr. K.S. Dhingra for R-1  
  
Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R-2

**APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016**

**In the matter of:**

**GRIDCO Ltd.**

**...Appellant(s)**

**Vs.**

**GMR Karmalanga Energy Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshu Andley

Counsel for the Respondent(s)

:

Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Mr. Rohit Venkat for R-1  
  
Mr. K.S. Dhingra for R.6

:2:

**ORDER**

We have heard learned counsel for Appellant as well as the Central Commission in Appeal No. 35 of 2016.

List these matters for further hearing on **08.12.2016 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**

mk/vt

**(Justice Ranjana P. Desai)**  
**Chairperson**